

ITEM NO.112

COURT NO.10

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 249/2013

SHOOR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

Date : 04-09-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. A. P. Mohanty, AOR

For Respondent(s) Mr. Akshat Kumar, AOR  
Mr. Ajay Bahuguna, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the Appeal on 05 September, 2024.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR